

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2378
TO BE ANSWERED ON 11TH MARCH, 2016**

VACANT POSTS IN MEDICAL COLLEGES

2378. SHRIMATI JAYSHREEBEN PATEL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether there are a number of posts of Professor, Nurse, Technician lying vacant in all Government medical colleges across the country;
- (b) if so, the details thereof during the last three years, category-wise;
- (c) whether any scheme has been formulated by the Government to fill up these vacant posts; if so, the details thereof and if not, the reasons therefor; and
- (d) the corrective steps taken by the Government in this regard?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (d): The Medical Colleges are established and subsequent renewal permission is granted as per the Regulations of the Indian Medical Council Act 1956 and the provisions made thereunder. The Ministry of Health & Family Welfare does not maintain the data of vacant positions centrally.

To take care of the shortage of faculty, Government has taken the following steps:

- I. The ratio of teachers to students has been revised from 1:1 to 1:2 for all MD/MS disciplines and 1:1 to 1:3 in subjects of Anaesthesiology, Forensic Medicine, Radiotherapy, Medical Oncology, Surgical Oncology and Psychiatry.
- II. DNB qualification has been recognized for appointment as faculty to take care of shortage of faculty.
- III. Enhancement of maximum intake capacity at MBBS level from 150 to 250.
- IV. Enhancement of age limit for appointment/extension/re-employment against posts of teachers/dean/principal/ director in medical colleges from 65-70 years.
- V. Relaxation in the norms for setting up of a medical college in terms of requirement for land, faculty, staff, bed/ bed strength and other infrastructure.
- VI. Strengthening/upgradation of State Government Medical Colleges for starting new PG courses/Increase of PG seats with fund sharing between the Central and State Government.
- VII. vii.Establishment of New Medical Colleges attached with district/referral hospitals in underserved districts of the country with fund sharing between the Central Government and States.
- VIII. viii.Strengthening/ upgradation of existing State Government/Central Government Medical Colleges to increase MBBS seats with fund sharing between the Central Government and States.

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